

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13022/02/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 10th September, 2020 .

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (1) Sanjay Kumar Dwivedi and (2) Deepak Roshan, Additional Judges of the Jharkhand High Court, to be Judges of the Jharkhand High Court with effect from the date they assume charge of their respective offices.

MJP
10/9/2020

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K. 13022/02/2020-US.II

Dated 10.09.2020

Copy to:-

- 1 S/Shri Justices (1) Sanjay Kumar Dwivedi and (2) Deepak Roshan, Additional Judges of Jharkhand High Court, Ranchi.
- 2 The Secretary to the Governor, Jharkhand, Ranchi.
- 3 The Secretary to the Chief Minister, Jharkhand, Ranchi.
- 4 The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
- 5 The Chief Secretary, Government of Jharkhand, Ranchi.
- 6 The Registrar General, Jharkhand High Court, Ranchi.
- 7 The Accountant General, Jharkhand, Ranchi.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PSO to Secretary(J)/JS(RKK)/ SO(Desk)
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal) 10/09/2020.
Section Officer